



**GOVERNMENT OF ASSAM
POLITICAL (B) DEPARTMENT**

Block-1, 2nd Floor, Janata Bhawan, Dispur, Guwahati-6, email: home.assam@gov.in

**NOTIFICATION
ORDERS BY THE GOVERNOR**

No. PLB.28967/1639: All Members of the Foreigners Tribunals and staff working therein having any grievance(s)/complaint (s) shall forward the same directly to the Registrar (Judicial), Gauhati High Court and on examination of the same, if any grievance(s)/ complaint(s) are found to be just and reasonable, the same shall be forwarded to the Political (B) Department for appropriate redressal.

This Notification is issued in pursuance of the Order dated 25.11.2024 passed by the Hon'ble Gauhati High Court in WP(C) 1754/2015 titled "XXXX-vs-the Government of Assam and 3 ors.

Signed by

Partha Pratim Majumdar

Date: 02-01-2025 21:04:17

Secretary to the Govt. of Assam
Home and Political Department

Memo No. PLB.28967/1639-A

Copy for information to:

- ✓ The Registrar (Judicial), Gauhati High Court, Guwahati, Assam.
- The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Assam.
- The Member, Foreigners Tribunal concerned.
- P.S to the Additional Chief Secretary, Home and Political Department for kind appraisal of the Additional Chief Secretary.
- All Staff of the Foreigners Tribunal concerned.
- Office Copy.

Signed by

Dibakar Swargiary

Deputy Secretary to the Govt. of Assam

Date: 03-01-2025 15:03:37
Political (B) Department